

Yatri Hotel & Anr Vs Arjun Kami

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 19, 2024

Acts Referred: Consumer Protection Act, 1986 â€” Section 19

Hon'ble Judges: Subhash Chandra, Presiding Member; Dr. Sadhna Shanker, Member

Bench: Division Bench

Advocate: Abhay Kumar, Shagun Ruhil, Kusum Pandey, Vikas Nautiyal, Alok Mukhopadhyay

Final Decision: Dismissed

Judgement